

**Mysore Tobacco Company**

3501. SHRI G. Y. KRISHNA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that with a better yield of tobacco during 1978, the Mysore Tobacco Company Limited, Karnataka Government had decided on setting up a Tobacco Company, which is designed to push up the handling capacity from 1.5 million kg. to over 2.5 million kg.; and

(b) if so, the details regarding assistance provided by the Central Government to the State of Karnataka in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). Mysore Tobacco Company has stepped up the handling capacity from 1.5 million kg. to 3.0 million kg., making use of its own funds and advances received from purchasers. The company has not approached the Government of India for assistance for pushing up handling capacity.

**Agreement between India and Australia re Pricing and Marketing of Iron Ore**

3502 SHRI K. PRADHANI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that India and Australia had agreed on the pricing and marketing of iron ore, keeping in mind the poor prices of recent years which have made fresh investments in ore projects uneconomic; and

(b) whether any discussion has been held between the two Prime Ministers talk recently during the visit of the Australian Prime Minister to India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). The issue came for discussion between the two Prime Ministers recently. In the context of the Association of Iron Ore Producing and Exporting Countries of which both India and Australia are members, it was agreed that the two countries should cooperate with each other in marketing and export of iron ore through regular bilateral consultations at Government level.

**Delegations to Foreign Countries**

3503. SHRI KANWAR LAL GUPTA: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) how many delegations went to the foreign countries in the last 20 months;

(b) give the names of the Members who went in each delegation;

(c) how much amount has been spent by Government on each delegation;

(d) how many new delegations are proposed to be sent during 1979; and

(e) what is the criteria for selecting the Members in the delegation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). The required information for the period from July 1977 to February 1979 is being collected and will be laid on the Table of the House as soon as possible.

(d): Delegations are sent abroad to participate in conferences, meetings, seminars, etc. which are of interest to India. As the number of such occasions is likely to vary from year to year, it is not possible to indicate in advance the number of delegations likely to be sent abroad during 1979.

(e) The members of the delegations are selected keeping in view their knowledge of and expertise in the subject matters of the conferences etc.

**Ban on investments by Indian Citizens Abroad**

3504. SHRI VAYALAR RAVI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that Government have banned Indian citizens staying outside India to invest in any of the prosperous Industrial organization in India;

(b) if so, what are the reasons, and

(c) whether Government propose to lift this ban; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Non resident Indians are permitted to invest up to 20 per cent in the new issues of new companies in selected industries. This facility is not open for investment in the shares of existing companies.

(b) to (d). The intention of the Government is to facilitate inflow of foreign exchange to promote growth of new industries. Government do not find sufficient justification to modify this policy.

**Foreign Exchange earned from Tourist Traffic**

3505. SHRI JANARDHANA POOJA, RY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the amount of foreign exchange earned from tourist traffic during the last three years; and

(b) the steps taken by Government to attract more tourist to the country?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) The amount of foreign exchange earned from tourist traffic during the last 3 years is estimated as follows:—

Year	Foreign exchange earnings
1976	Rs. 225 crores
1977	Rs. 283 crores
1978	Rs. 330 crores

(b) In addition to the existing facilities, the following are being provided to attract more tourists:—

(i) Major improvements are being made at the four international airports and clearance formalities have been simplified.

(ii) Facilities for water sports, trekking, etc. for youth are being developed.

(iii) Inexpensive, clean and comfortable accommodation is being provided through the construction of Janata hotels for budget-minded international tourists.

(iv) Introduction of direct air-service with more frequency between West Asia and Trivandrum has helped to increase the flow of tourists to South India.

श्री बैंकटेल वेपर एंड बोर्डस (प्राइवेट) लिमिटेड, बिला मडुरे द्वारा उत्पादन शुल्क, सीमाशुल्क तथा आयकर की शरायती

3506. श्री हुक्म चन्म कछवाय : क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताते की हुपा क कि :

(क) श्री बैंकटेल वेपर एण्ड बोर्डस (प्राइवेट) लिमिटेड पुष्पपुर गांव, पलानी तालुक, जिला मडुरे, स्वामीनाथपुरम, डाकघर भाडामुकुलम-642113 ने गत तीन वर्षों में उत्पादन शुल्क, सीमाशुल्क तथा आयकर की कितनी राशि शरा की है और उन पर आयकर की कितनी राशि बकाया है; और

(ख) इस कर्म में इसके धारम्भ से अब तक, वर्ष-वार कितनी राशि का पूंजी-निवेश किया गया है और इस कर्म में काफीवार कितनी है और काफीवारों में अब